[20 December, 2004]

RAJYA SABHA

authority. The Government has approved a scheme for establishment of Leather Goods Export Park at Kolkata, West Bengal with plan assistance of Rs. 5 crore.

Fake tickets at iTPO

1754. SHRI SANJAY RAUT:

SHRI DATTA MEGHE:

SHRI DARA SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to statg:

- (a) whether Government are aware that tickets of the India International Trade Fair, 2004 (IITF) were printed in more numbers than were ordered by the India Trade Promotion Organisation (ITPO);
 - (b) if so, the details thereof;
- (c) whether fake tickets was the reason for unprecedented rush at the IITF;
 - (d) whether an enquiry has been ordered to look into the matter;
 - (e) if so, the details thereof and by when it is likely to be completed;
- (f) whether some officials of the ITPO have been found involved in this racket; and
 - (g) if so, the details thereof and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVAN): (a) and (b) Yes, Sir. The matter is being investigated by Delhi Police.

- (c) No, Sir. India International Trade Fair (IITF) has generally elicited fairly encouraging response from the public at large for the last many years.
- (d) to (g) The matter is under investigation by Delhi Police. No specific time frame for completion of investigation can be anticipated at this stage. Action as considered appropriate will be taken based on the outcome of the investigation.